

ITEM NO.9

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1349/2024

OMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 2697/2024 (II)

Date : 18-12-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Uzmi Jameel Husain, Adv.  
Mr. Mohd Aamir Dabas, Adv.  
Mr. Syed Mehdi Imam, AOR  
Mr. Dinesh Kumar, Adv.

Mr. Jitendra Kumar, AOR

For Respondent(s)

Dr. Vijendra Singh, AOR  
Ms. Shweta Yadav, Adv.  
Ms. Apurva Mahndiyan, Adv.  
Mr. Ashutosh Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Crl.A. No.1349/2024

Sole respondent is duly represented.

contd....

Original records have been received from the High Court but the records of the Trial court are yet to be received. Reminder be issued.

List again on 04.02.2025.

Crl.A. No. 2697/2024

Sole respondent is duly represented.

Original records from the High Court as well as Trial Court are still awaited. Reminder be issued.

List again on 04.02.2025.

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SUJATA SINGH  
Registrar